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Title: Need to provide employment to the wards of SSB trained volunteers and financial Ex-gratia relief grant to SSB trained volunteers-Laid.

SHRI SANSUMA KHUNGGUR BWISWMUTHIARY (KOKRAJHAR): For many decades, several lakhs of trained SSB volunteers throughout the country have been languishing without having been provided with any suitable relief and rehabilitation resulting in untold miseries and trouble in their individual family lives. These tragedy-stricken SSB volunteers have contributed a lot during times of wars and conflicts, especially during the Indo-China war of 1962, Indo-Pakistan war, and Bangladesh liberation war. They are still rendering valuable services for the defence and security of the country in the matter of collecting defence related information, data and insurgency related intelligence outputs. These highly motivated and dedicated SSB volunteers continue to render their invaluable services for the country. They are the real guides and pioneering manpower in helping the BSF, ITBP and many others defence forces that are defending the country's international borders.

In view of the above, they deserve equitable and fair justice from the Government of India. I, therefore, would like to urge upon the Government of India to take appropriate steps to help provide:

- (i) employment opportunities to the wards of the trained SSB volunteers; and
- (ii) Ex-Gratia Relief Grant amounting to a minimum of Rs 12.0 lakhs to each and every member of the SSB volunteers i.e. as a token of the country's appreciation and recognition of their valuable and dedicated service to the country.